

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3281  
ANSWERED ON:24.03.2005  
INVESTMENT IN PUBLIC SECTOR UNDERTAKINGS  
Karunakaran Shri P.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government has received any representation from Kerala for more investment in Public Sector Undertakings (PSUs) in various sectors in the State;
- (b) if so, the details thereof;
- (c) whether the Government has noticed the fact that the Union Government investment in the PSUs in Kerala is meager; and
- (d) if so, the steps taken in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES  
(SHRI SONTOSH MOHAN DEV)

(a) and (b) The proposal regarding investment in Central Public Sector Enterprises (CPSEs) in different sectors and in different states/locations are need-based, enterprise-specific and dependent on prevailing business environment. Such proposals are mooted by concerned CPSEs through their administrative ministries in consultation with Planning Commission and Ministry of Finance and decided on case-to-case basis.

(c) As per Public Sector Enterprises Survey (PE Survey) 2002-03, which is a public document and placed in parliament every year, there were 5 Central Public Sector Enterprises (CPSEs) having their registered offices in the state of Kerala. In addition 61 other CPSEs also have their offices / plants in the state of Kerala. These 66 CPSEs have a Gross Block of Rs. 22677.71 crore in Kerala as on 31.3.2003.

(d) Does not arise in view of (a) to (c).